

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT)(Ins) No. 340 of 2020**

**In the matter of:**

**Facor Alloys Ltd. & Anr.**

**...Appellants**

**Vs.**

**Bhuvan Madan RP of Ferro Alloys**

**Corporation Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Abhijeet Sinha, Mr. Adhish Sharma and Mr. Kumar Anurag Singh, Advocates**

**For Respondents: Mr. Abhinav Vashisht, Senior Advocate, Ms. Misha, Mr. Saurav Panda, Ms. Charu Bansal, Advocates for R-1.**

**Mr. Ramji Srinivasan, Senior Advocate, Ms. Varsha Banerjee, Advocate for R- 2.**

**Mr. Amit Singh Chadha, Senior Advocate, Ms. Pratiksha Mishra, Mr. Diwakar Maheshwari, Advocate for R-3.**

**With**

**Company Appeal (AT)(Ins) No. 462 of 2020**

**In the matter of:**

**Toplight Corporate Manganement Pvt. Ltd.**

**...Appellant**

**Vs.**

**Bhuvan Madan, RP of Ferro Alloys**

**Corporation Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Sayed Arsalan Abid, Mr. Gaurav Mitra, Mr. Aruj Dhingra and Ms. Shriya Ray Chaudhuri, Advocates**

**For Respondents: Mr. Abhinav Vashisht , Senior Advocate.**

**Ms. Misha, Mr. Saurav Panda, Ms. Charu Bansal  
Advocates for R-1.**

**Ms. Varsha Banerjee, Mr. Kunal Godhwani, Advocates  
for R-2.**

**Mr. Amit Singh Chadha, Senior Advocate.**

**Ms. Pratiksha Mishra, Mr. Diwakar Maheshwari,  
Advocates for R-3**

**ORDER**  
**(Through Virtual Mode)**

**31.08.2020:** Learned Counsel for the Appellant in Company Appeal (AT)(Ins) No. 340 of 2020 Concluded his Arguments.

Due to paucity of time the matter is adjourned to **11<sup>th</sup> September, 2020**.  
Meanwhile the parties are directed to file their written submissions not more than three pages with relevant Citations.

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Balvinder Singh]  
Member (Technical)**

**[V.P. Singh]  
Member (Technical)**

sr/nn